



No. J-11017/22/2025-JUDICIAL/ E.164424
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 28th October, 2025

ORDER

The President is pleased to accept the resignation of Shri **Abdhesh Kumar Chaudhary**, Group 'A' Panel Counsel for Supreme Court of India and as Central Government Standing Counsel for High Court of Delhi, with effect from 27.09.2025.

2. Consequently, the name of Shri Abdhesh Kumar Chaudhary, Advocate figuring at serial number '17' and '01' in the List 'A' of this Department's Order No. J-11017/23/2023-Judicial (1) dated 07.10.2023 and Order No. 11017/7/2024-Judicial dated 16.03.2024 respectively, stands omitted.

(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. The Registrar, Supreme Court of India, New Delhi.
5. The In-charge, Central Agency Section, Supreme Court Compound.
6. The In-charge, Litigation (High Court) Section, Delhi High Court.
7. The Pay & Accounts office, Department of Legal Affairs, New Delhi.
8. Cash (LA) Section for necessary action.
9. To be uploaded on www.legalaffairs.gov.in.
10. Sh. Abdhesh Kumar Chaudhary, Advocate with request to return all the case files pertaining to Central Govt. Litigation to the designated litigation In-charge i.e. Addl. SGI.
11. LIMBS Section for necessary action.
12. Hindi Section, Department of Legal Affairs, for translation of this order.
13. Office/spare copies.

(Ramesh Kairamkonda)
Section Officer (Judicial)
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